

Ministry of Finance (Department of Revenue and Insurance Notifications and Related Papers)

SHRI PRANAB MUKHERJEE: Sir, I also beg to lay on the Table:—

I. A copy each (in English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance) Notification G.S.R. No. 698(E), dated the 26th December, 1974 and G.S.R. No. 2(E), dated the 2nd January, 1975, together with Explanatory Memoranda thereon. [Placed in Library. See No. LT-8877/75.]

II. A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance) Notification G.S.R. No. 42(E), dated the 3rd February, 1975, together with an Explanatory Memorandum thereon. [Placed in Library. See No. LT-8905/75.]

Government of Gujarat Notifications

SHRI PRANAB MUKHERJEE: Sir, I also beg to lay on the Table:—

I. A copy (in English and Hindi) of the Government of Gujarat Notification No. (GHN 302) GST 1074/S. (49)-3(35)-TH-dated the 2nd December, 1974, under sub-section (3) of section 49 of the Gujarat Sales Tax Act, 1969 read with sub-clause (iii) of clause (c) of the proclamation dated the 9th February, 1974, issued by the President in relation to the State of Gujarat. [Placed in Library. See No. LT-8879/75.]

II. A copy (in English and Hindi) of the Government of Gujarat Notification No. (GHN 306) GSR 1074/14)-TH, dated the 13th December, 1974, under sub-section (5) of section 86 of the Gujarat Sales Tax Act, 1969, read with sub-clause (iii) of clause (c) of the proclamation dated the 9th February, 1974, issued by the President in relation to the State of Gujarat. [Placed in Library. See No. LT-8879/75.]

I. Report of the Committee on the Status of women in India.

II. Summary of recommendations made in the Report of the Committee on the status of women in India and related papers.

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): Sir, I beg to lay on the Table a copy each of the following papers:—

(i) Report of the Committee on the Status of Women in India (Volumes I—IV).

(ii) Summary (in Hindi) of the recommendations made in the Report of the Committee on the Status of Women in India.

(iii) Statement (in English and Hindi) giving reasons for not laying simultaneously the Hindi version of the Report mentioned at (i) above. [Placed in Library. See No. LT-8881/75.]

STATEMENT RE COLLISION BETWEEN DARJEELING MAIL AND HABRA LOCAL EMU TRAIN AT ULTADANGA STATION

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): Sir, I beg to lay on the Table a statement (in English and Hindi) regarding collision between 43 UP Darjeeling Mail and Habra Local EMU train at Ultadanga Station of the Eastern Railway on the 29th January, 1975. [Placed in Library. See No. LT-8880/75.]

FIFTEENTH REPORT OF THE COMMITTEE OF PRIVILEGES

SHRI GODEY MURAHARI (Uttar Pradesh): Sir, I beg to present the Fifteenth Report of the Committee of Privileges.

ANNOUNCEMENT RE RESIGNATION

MR. CHAIRMAN: I have to inform Members that I had received a letter from Shri D. P. Dhar, a Member representing the State of Jammu & Kashmir, resigning his seat in the Rajya Sabha. I have accepted his resignation with effect from the 7th February, 1975.

[Mr. Deputy Chairman in the Chair.]

MR. DEPUTY CHAIRMAN: Before we go on to the next item I am told that the